

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

**Item No. 9**

**CP No. 70/Chd/Chd/2023**

**IN THE MATTER OF:**

Income Tax Officer Ward 2

...Petitioner

Vs.

HCFS Immigration Pvt. Ltd.

...Respondent

**Under Section:** 252 (3)

Since the Hon'ble Member (Technical) is on leave today, hence  
the matter is adjourned to 14.06.2024.

-sd-  
Court Officer

26.04.2024  
Pooja